

**IN THE INCOME TAX APPELLATE TRIBUNAL  
MUMBAI BENCH "A" MUMBAI**

**BEFORE SHRI C.N. PRASAD (JUDICIAL MEMBER) AND  
SHRI S. RIFAUR RAHMAN (ACCOUNTANT MEMBER)**

**ITA No. 6229/MUM/2019  
Assessment Year: 2014-15**

Astec Lifesciences Ltd.,  
3<sup>rd</sup> floor, Godrej One,  
Pirojshanagar, Eastern Express  
Highway, Vikhroli East,  
Mumbai-400079.  
**PAN No. AAACA 4832 D**  
**Appellant**

Deputy Commissioner of Income  
**Vs.** Tax-2(1)(1),  
Room No. 561, 5<sup>th</sup> floor, Aayakar  
Bhavan, M.K. Road,  
Mumbai-400020.  
**Respondent**

Assessee by : None  
Revenue by : Mr. Brajendra Kumar, DR

Date of Hearing : 17/06/2021  
Date of pronouncement : 17/06/2021

**ORDER**

**PER S. RIFAUR RAHMAN, A.M.**

The present appeal is filed by the assessee against the order of the Commissioner of Income Tax (Appeals)-4, Mumbai [in short 'CIT(A)'] for the assessment year 2014-15 dated 30.12.2016 and arises out of assessment completed u/s 143(3) of the Income Tax Act, 1961 (in short the Act).

2. At the outset, when the appeal was called out for hearing, none has appeared on behalf of the assessee in spite of calls. We notice, assessee by E-mail submitted that it has filed the necessary declaration under Direct Tax Vivad se

Vishwas Act, 2020 (Act 3 of 2020) and confirmed the receipt of Form 1, 2 & 3 and prayer to withdraw the appeal. (copy enclosed)

3. The Ld. DR also did not object to course so suggested and agreed to allow the withdrawal of appeal by the assessee.

4. In view of the above, we dismiss the appeal of the assessee since assessee has preferred to settle the issue under Vivad se Vishwas Scheme and it has received the acknowledgement in Form-3 as well. Therefore, this appeal is accordingly dismissed as withdrawn.

5. In the result, the appeal is dismissed.

**Order pronounced in the open Court on 17/06/2021.**

Sd/-  
(C.N. PRASAD)  
JUDICIAL MEMBER

Sd/-  
(S. RIFAUR RAHMAN)  
ACCOUNTANT MEMBER

Mumbai;

Dated: 17/06/2021

Rahul Sharma, Sr. P.S.

**Copy of the Order forwarded to :**

1. The Appellant
2. The Respondent.
3. The CIT(A)-
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

//True Copy//

BY ORDER,

(Dy./Assistant Registrar)  
**ITAT, Mumbai**